(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN):
(a) to (e) Central Govt. is primarily responsible for development and maintenance of National Highways only. Responsibility for development and maintenance of all other roads fall within the purview of the respective State Government. The stretch between Lucknow-Lhasa Highway being a State road falls within the purview of the State Government.

Telex Machines

5779. DR. LAXMINARAYAN PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Telecommunication Department has provided telex machines to various organisation on lease basis;
- (b) if so, the number of machines out of them having keyboard in Devangari script and Roman script separately alongwith the number of machines on which work in both scripts can be taken;
- (c) the number of cases wherein the subscribers have demanded bilingual telex machines;
- (d) whether the said demand has been acceded to and the machines dispatched; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):
(a) Telex Machines can be subscriber owned or on rental basis.

(b) to (e) The information is being collected and will be laid on the table of the House.

AIR Station in Tribal Districts of Bihar and M.P.

5780. SHRI RAMESHWAR PATIDAR: SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) wheter the Government propose to set up radio stations in the tribal districts of Bihar and Madhya Pradesh:

- (b) if so, whether any survey has been conducted in this regard;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) to (d) Three radio stations are presently under implementation in the tribal Districts of Madhya Pradesh and one radio station is proposed to be set up at Bailadiala in Bastar District of Madhya Pradesh. No new radio station is proposed to be set up in the tribal districts of Bihar as the present radio coverage in the state is to the extent of 99% both by area and population while the coverage in Madhya Pradesh is to the extent of 96% by area and 98% by population.

Transfer of Telephone Connections

5781. SHRI HARI KEWAL PRASAD: SHRI SURENDRA PRASAD YADAV:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether a long time is taken to transfer the telephone connections from one telephone exchange to another telephone exchange;
- (b) whether the rule and time limit for transferring telephone are not being followed;
- (c) if so, the number of cases of violation of rules and time limit detected by the Government in Delhi during the last two years; and
- (d) the action taken by the Government against the persons found responsible for such cases?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):
(a) and (b) Sir, 60 to 70% shift cases from one telephone exchange to another are executed within the prescribed norms of 15 days from the date of issue of shift OB. Some of the inter-exchange shift cases are delayed in MTNL, Delhi due to—

- (i) Subscribers reasons.
- (ii) Some pockets/areas being technically notfeasible due to non-availability of underground cable pairs.